Annexure-3

Name of the corporate debtor: - M/s MBL (MP) TOLL ROAD COMPANY LIMITED; Date of commencement of CIRP: 21.01.2025; List of Creditors as on :13.02.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in₹)

Sl. No.	Name of creditor	Details of claim received		Details claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any*
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Punjab National Bank (International) Limited	03.02.2025	51,07,92,574.00	48,32,23,757.00	Term loan	48,32,23,757.00	48,32,23,757.00	no	100.00%	0	0	2,75,68,817.00	2,75,68,817.00	The amount not admitted is due to the difference in interest calculated by the bank, against what is due as per sacntion/agreement terms
		Total	**51,07,92,574.00**	**48,32,23,757.00**		**48,32,23,757.00**	**48,32,23,757.00**					**2,75,68,817.00**	**2,75,68,817.00**	